

केन्द्रीय प्रशासनिक अधिकरण न्यायपीठ में

A D M I T T E D IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

ON 18/1/2005

ERNAKULAM BENCH

आदेश पत्र

ORDER SHEET

आवेदन शं० 200

का 51

of 2005

ORIGINAL APPLICATION No.

आवेदक
Applicant(s)

M-1. *Scaria*

प्रत्यर्थी
Respondent(s)

*Secy, M/o Finance
New Delhi and 300*

आवेदक (आवेदकों)
की ओर से अधिवक्ता

Advocate for
Applicant(s)

Mr P Balakrishnan

प्रत्यर्थी (प्रत्यर्थियों)
की ओर से अधिवक्ता

Advocate for
Respondent(s)

रजिस्ट्री के टिप्पण
Notes of the Registry

अधिकरण के आदेश
Orders of the Tribunal

प्रस्तुतीकरण की तारीख : *12.1.05*
Date of Presentation :

18.1.05

पंजीकरण की तारीख : *17.1.05*
Date of Registration :

विषय : *Merge of DA with*
Subject : *DCR*

तेनाती की तारीख : *18.1.05*
Date of Posting :

Mr P Balakrishnan
SCGSC(rep)

SCGSC takes notice on behalf of
the respondents.

Heard. Admit.

Respondents may file a reply
statement within four weeks with a copy to
the applicants, who may file rejoinder, if
any, within 2 weeks thereafter.

List before RC for completion of
pleadings on *7.3.2005*

AVH(VC)
18.1.05

RC

trs

Mr.K.S.Menon represented
Mr.P.Balakrishnan for applicant.

None for respondents.

15-7-05 Mr P. Balakrishnan

32

SCGSC

No reply filed yet. Call on
11.04.2005.

Respondents seek and granted three weeks time to
file reply statement. Call after three weeks. *(9/1/05)*

07.03.2005

NR(AM)

15.7.2005

KVS(JM)

Reply not filed

रजिस्ट्री के टिप्पण
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अधिकरण के आदेश
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RC

None for either side.

No reply filed yet. Call on 07.06.2005.

11.04.2005.

Reply not filed.

RC

None for either side.

No reply filed yet.. As last chance call on 12.07.2005.

07.06.2005

Reply not filed.

RC

Mr.P.Balakrishnan (rep)
None for respondents

Notice was taken ~~xxxxxx~~ and the O.A admitted in January '05. So far no reply has been filed. As such place before the Hon'ble Bench for directions on 15.7.05.

12.7.05

Reply not filed.

No SB sitting. Hence adjourned to 11-8-05 vide notice dt 8-8-05

11.8.05

SN(VC) 3 1 1 C-I

Mr.P Balakrishnan
Mr.TPM Ibrahim Khan, SCGSC (rep.)

Post along with OA 174/04 and connected cases after two months.

By orders

COI

asp

17.10.2005
(47)

KVS(JM)

C-II

Mr. P.Balakrishnan
Mr. T.P.M.Ibrahim Khan, SCGSC

Heard. Common order pronounced in open

Court.

KVS(JM)
17.10.2005

VS

Common final order verified

COI

Mr. P.Balakrishnan (rep)
None for respondents

Notice was taken and the O.A admitted in January '05. So far no reply has been filed. As such place before the Hon'ble Bench for directions on 15.7.05.

12.7.05

2005.08.07

रजिस्ट्री के टिप्पण
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अधिकरण के आदेश
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Reply statement filed
on 26.8.05

14/9/05

रजिस्ट्री के टिप्पण
Notes of the Registry

अधिकरण के आदेश
Orders of the Tribunal

I N D E X S H E E T

LIST OF PAPERS QA-51/05-

Sl.No. of Papers on Record			Date of Paper	Description of Paper
No.	I	II		
1.	18/1/05	to 17/10/05	Proceedings	Pages
2.	17/10/05		Final Orders	Pages <i>Comm order</i> <i>a-w 174/04</i>
	(1)	(1)	17/1/05	QA
	(2)	(1)	26/9/05	Reply
		(2)	17/1/05	<i>Wakaleto</i>
		(4)	<u> </u>	<i>Demerit mail</i>
		(8)	18/1/05	<i>-12/7</i>